

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION &
COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF
DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF April - 2023**

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3							
List of cases in which Electronic Service of process has taken place during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of April, 2023

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	AO 296/2022	Jagdish Bhatia Vs.Parvati Devi & others	Ramji Srivastava Nikhil Singhal Vs. Neeraj Garg, Piyush Garg	25.08.2022	Yes	27.04.2023	242	Dismissed	—	—	U/s 13 of Commercial Court's Act
		Dehradun	Ao 99/2023	M/S B.S. Polypack Vs. M/S Uttarakhand Agro food & another	Shobhit Saharia Vs....	15.03.2023	Yes	05.04.2023	21	Dismissed	—	—	U/s 37 of Arbitration and Conciliation Act
		Dehradun	AO 134/2023	Mehwar Kalan Sahkari Shram Samvida Samiti Ltd. Vs. Uttarakhand Transposrt Corporation & others	Parikshit Saini Vs. Ashish Joshi, C.S.C.	05.04.2023	Yes	10.04.2023	5	Disposed of	—	—	U/s 37 of Arbitration and Conciliation Act
2	Addl. District Judge, Commercial Court Dehradun	25/2023	N/A	M/s Hillways Constructon Vs. Rail Vikas Nigam Ltd.	S.R Naglia	24.03.2023	No	05.04.2023	12	Contested	10.04.2023	2	Sec-9

		302/2020	N/A	M/s Shiram Transport Finance Co. Ltd. Vs Moh.d Abbas	Ashwani Kumar Saini	18.02.2020	No	13.04.2023	1180	Contested	15.04.2023	2	Sec-36
		18/2020	N/A	M/s Shiram Transport Finance Co. Ltd. Vs Moh.Azam	Sachin Chaudhary	22.01.2020	No	20.04.2023	1184	Contested	24.04.2023	2	Sec-36
		22/2023	N/A	Mehwar kala Sahkari Vs Uttarakhand Transport Corporation	M.M Lamba	31.03.2023	No	21.04.2023	21	Contested	25.04.2023	2	Sec-34
		45/2019	N/A	State Of U.K Vs Bharat Bhoomi	S.C Virmani	05.09.2019	No	28.04.2023	1331	Contested	01.05.2023	2	Sec-34
		46/2019	N/A	State Of U.K Vs Bharat Bhoomi	S.C Virmani	05.09.2019	No	28.04.2023	1331	Contested	01.05.2023	2	Sec-34
		15/2019	N/A	Singla Cables Vs Bharat Sanchar Nigam Ltd.	Vibhore Trikha	01.09.2019	No	29.04.2023	1336	Contested	02.05.2023	2	Sec-34

Form 7						
Summary of Commercial Cases during the month, April, 2023						
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		86	5	3	88
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1104	47	31	1120

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month, April, 2023						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	12	5	Nil	9	8
3	DLSA, Dehradun	79	39	2	76	40
4	DLSA, Haridwar	5	5	Nil	5	5
5	DLSA, U.S. Nagar	Nil	7	Nil	Nil	Nil

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF April, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	47	-	-	-	5
No. of appeals filed	-	-	-	-	0
No. of cases pending	1120	-	-	-	88
No. of cases disposed of	31	-	-	-	3

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF
UTTARAKHAND**

FOR THE MONTH OF March, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	69	-	-	-	16
No. of appeals filed	-	-	-	-	0
No. of cases pending	1104	-	-	-	86
No. of cases disposed of	58	-	-	-	3